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Title: Introduction of the Indian Trusts (Amendment) Bill, 2015.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): I beg to move for leave to introduce a Bill further to amend the Indian Trusts Act, 1982.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Trusts Act, 1982."

*The motion was adopted.*

SHRI JAYANT SINHA: I introduce the Bill.